

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO. 5226

TO BE ANSWERED ON THE 4th April, 2022

‘Navratna Companies ’

5226: SHRI GUMAN SINGH DAMOR :

Will the Minister of Finance be pleased to state:-

- (a) the criteria laid down by the Government to declare Navratna Company;
- (b) the number and names of Navratna Companies functional at present in the country along with the profit earned by these companies every year, company-wise;
- (c) the amount of bonus given to officials and employees working in Navratna Companies every year along with the criteria fixed in this regards;
- (d) whether the financial loss to the Navratna companies during the last ten years has led to its impending closure; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

(a) : The Central Public Sector Enterprises (CPSEs) which are Miniratna-I, Schedule ‘A’ and have obtained ‘excellent ‘ or ‘very good’ MOU rating in three of the last five years are eligible for grant of Navratna status. In order to attain Navratna status, the said CPSEs are required to have a composite score of 60 or more on six performance indicators namely Net Profit to Net Worth; Manpower Cost to Total Cost of Production or Cost of Services; PBDIT to Capital employed; PBIT to Turnover; Earning Per Share and Inter Sectoral Performance.

P.T.O.

(b): A list of 13 Navratna Companies functional at present in the country along with the profit earned by these companies during 2020-21 is at Annexure.

(c): The payment of bonus to the employees of CPSEs is governed by the provisions of the Payment of Bonus Act 1965. As per available information, the CPSEs employees who are drawing salary exceeding the limit / ceiling prescribed under the provisions of Bonus Act, 1965 are not eligible for bonus. Two Navratna CPSEs namely NMDC Ltd. and Rashtriya Ispat Nigam Ltd. (RINL) have paid an amount of Rs.39.75 lakhs and Rs.1.42 crores respectively as bonus to their employees during 2020-21.

(d & e): No Sir.

Annexure

**Annexure refer in reply to Part (b) of the Lok Sabha Unstarred Question No. 5226
for reply on 4th April, 2022**

		Rs. In lakhs
Sr. No.	Name of Navratna CPSE	Profit / (Loss) during 2020-21
1.	Bharat Electronics Ltd.	206542
2.	Container Corporation of India Ltd.	50333
3.	Engineers India Ltd.	25950
4.	Hindustan Aeronautics Ltd.	323296
5.	Mahanagar Telephone Nigam Ltd.	(-) 246180
6.	National Aluminium Company Ltd.	129953
7.	NBCC (India) Ltd.	20174
8.	NLC India Ltd.	104179
9.	NMDC Ltd.	625305
10.	Oil India Ltd.	174159
11.	Rashtriya Ispat Nigam Ltd.	(-) 78910
12.	REC Ltd.	836178
13.	Shipping Corporation Of India Ltd.	61810
